

O.A. No. 164 of 2012

Order dated: 05.09.2012

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)

&

Hon'ble Shri A. K. Patnaik, Member (Judl.)

None appears for the applicant.

Mr. L. Jena, Ld. Counsel appearing for the Railways submitted that the counter has already been filed and copy thereof has also been served on the other side.

Since none is present for the applicant, list this matter tomorrow, i.e. 06.09.2012.

MEMBER (Judl.)

MEMBER(Admn.)

RK

ORDER DATED.....06.09.2012.....

CORAM:

HON'BLE MR. C. R. MOHAPATRA.....MEMBER(A)

AND

HON'BLE MR. A.K. PATNAIK,.....MEMBER(J)

Mr. L. Jena, Ld. counsel for Respondent is present
None is present for the applicant today

when matter was called. On the last
occassion also neither the applicant nor
his counsel was present. To give another
opportunity to hear the applicant case
the case was posted for today. Now we
presume that he has ~~no~~ no interest
in ^{purposing} this case. Hence this matter is ~~not~~ ^{proceeding}
dismissed for default due to non ~~appearance~~
of his counsel.

Member (J)

Member (A)

Dec-14 69-12

Free copies given
to Ld. counsels
for the parties.

dated
10.9.12

Dated
10.9.12
S(J)